

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 101 of 2012

Dated : 16th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Punjab Bio-Mass Power Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. CICCUC Mukhopadhaya, Sr. Adv.

**Counsel for the Respondent(s): Mr. Buddu A. Ranganadhan and
Ms. Richa Bharadawaja for R-1
Mr. Anand K. Ganesan for PSPCL**

ORDER

We have heard the Learned Counsel for the Appellant for
sometime.

Post the matter for further hearing on **01.03.2013 at 2.30**
p.m.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/sm